

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.153/2016
RT CP (CAA) No.111/Chd/CHD/2017**

In the matter of scheme of amalgamation between:

AKJ Portfolios & Ors.

...Petitioners / Transferor Cos.

AND

Essix Biosciences Ltd.

... Petitioner / Transferee Co.

Present: Mr. Atul V. Sood, Advocate for petitioner.
Mr. D.K.Singh, Official Liquidator, Chandigarh on behalf of
Regional Director, Northern Region, New Delhi.

Learned counsel for petitioner has handed over copy of order dated 27.05.2016 passed by Hon'ble High Court of Punjab and Haryana in first motion petition CP No.98 of 2016 and also seeks time to file list of shareholders of the petitioner companies. Let the same be filed with affidavit by the next date.

List the matter now on 05.10.2017.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

September 26, 2017
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